NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 72
CP 835/2019

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
SHRI KISHORE VEMULAPALLI — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **17.03.2023**

NAME OF THE PARTIES **: Helpyourngo.com India Pvt Ltd**
V/s
ROC Mumbai

Appearance (via video-conference):
For the Applicant : Adv Prachi Wazalwar a/w Adv Princi Jaiswal
For the Respondent : None present

Section 271 of the Companies Act, 2013

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **09.06.2023.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

Jagdish